

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH
COURT VI

Item No. 3

C.P. (IB)/740(MB)2021

CORAM:

SHRI SANJIV DUTT
HON'BLE MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING (HYBRID) DATED **29.04.2024**

NAME OF THE PARTIES : **One Capital Limited**

VS

Home Builders & Infrastructures
Private Limited

For FC : None present.

For CD : None present.

Section 7 of IBC

ORDER

This is a transferred matter from Bench-IV. There is no representation for the neither of the parties. Both parties are directed to appear before the next date of hearing, as last chance. If FC does not make appearance on the next date of hearing the matter will be proceeded with in accordance with law. **List on 20.05.2024 for further consideration/hearing.**

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)

JNK